

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No. 1506 of 2010

(Arising out of Order-in-Original No. 03/2010-Cus. Adjn. dated
01.04.2010 passed by the Commissioner of Customs, Bangalore.)

Shri Ashok Shukla, Director
M/s. Cargo and Travels Services (P) Ltd.
No.4018, 17th Main Road, HAL II Stage,
Bangalore – 560 008.

....Appellant

VERSUS

The Commissioner of Custom
Central Revenue Building,
P.B. No.5400, Queens Road,
Bangalore – 560 001.

....Respondent

Appearance:

Ms. S. Yogalakshmi, Advocate and Shri K. Sunder Raman, Advocate for
the Appellant.

Shri K. Vishwanath, Authorised Representative for the Respondent.

CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)

DATE OF HEARING: 18.12.2023
DATE OF DECISION: 19.04.2024

This appeal is partially allowed. For Order, see order of date
in Customs Appeal No. 1409 of 2010.

(D.M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)